

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 288 OF 2017 &
IA NO. 628 OF 2017**

Dated: 3rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Akorn India Pvt. Ltd.

...Appellant(s)

Vs.

**Himachal Pradesh Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Pratiksha Vij
Mr. Ajya Vaidya

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-1

Mr. Anand K. Ganesan
Ms. Parichita Chaudhury for R-1

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **26.11.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt